

OA 1529/02

9-4-2003

Hon. Mrs. Meera Chhibber, J.M
shri D. K. Dwivedi counsel
for the respondents.

Shri Harbansh Singh applicant
in person alongwith Shri A.K. Tewari
brief holder of Shri A.P. Singh counsel
for the applicant states that he
does not wish to press the O.A and
like to ~~want~~ withdraw the same.
Accordingly this O.A is dismissed
as not pressed. No order as
to cost.

R

J.M

Madhu